

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:433
ANSWERED ON:25.07.2000
IPS OFFICERS
ASHOK ARGAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of IPS officers at present;
- (b) whether some IPS officers have not been posted in any department;
- (c) if so, the details in this regard; and
- (d) the number and names of such IPS against whom action has been taken by the Government during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) : 3309, Sir.

(b)&(c): The postings of IPS officers is the prerogative of the Cadre State to which the officer belongs. The information regarding the same is not maintained centrally by this Ministry and therefore, the same is not available. As far as Central Govt. is concerned, the question of any officer, who is on Central Deputation, remaining without posting does not arise.

(e) : Statement `A` is laid on the table of the House.

STATEMENT `A` TO LOK SABHA UN-STARRED QUESTION NO.433 FOR ANSWER ON 25.07.2000

Action taken by Government of India against IPS Officers during the last 3 years is as under :

- | | |
|---|----|
| 1.Total number of cases | 23 |
| 2.Charges dropped after enquiry/Court orders | 5 |
| 3.Suitable penalty imposed after completion of regular disciplinary Proceedings | 8 |
| 4.Cases pending at various stages of disciplinary proceedings | 10 |

Following officers were charge sheeted for various charges of corruption and other misconducts committed by them during their tenure on Central Deputation :-

- S1.No. Name of the Officer
- 1 Ms. Rekha Khare, IPS (Prob.)
 - 2 Shri A.A. Khan, IPS(WB:77)
 - 3 Shri A. Ramu, IPS(OR)
 - 4 Shri Anil Khanna, IPS(RJ:81)
 - 5 Shri B.B. Sanyal, IPS(Retd.)
 - 6 Shri C.M. Ravindran, IPS(SK:77)
 - 7 Shri G.R. Meena, IPS(MP:90)
 - 8 Shri K. Narayan, IPS(KTK)
 - 9 Shri K.S. Dhillon, IPS(Retd.)
 - 10 Shri M.K. Narayan, IPS(Retd.)
 - 11 Shri M.K. Singhal, IPS(Prob.)
 - 12 Shri M. Sekhar, IPS(GJ:83)
 - 13 Shri Mathew John, IPS(MT:69)
 - 14 Shri P.A. Reddy, IPS(AP:68)
 - 15 Shri P.M. Sawant, IPS(MT:77)
 - 16 Shri P. Pandian, IPS(TN:79)
 - 17 Shri R.B. Sreekumar, IPS(GJ:71)
 - 18 Shri R. Baral, IPS(MT:82)
 - 19 Shri R.K. Sacchar, IPS(OR:65)

- 20 Shri S.P. Pandey, IPS(MP:74)
- 21 Shri T. Correya, IPS(MP:69)
- 22 Shri U.N. Biswas, IPS(WB:68)
- 23 Shri Y.P. Singh, IPS(MH:85)

Apart from the above Sanction for Prosecution has been issued under PC Act against the following officers :

Sl.No. Name of the officer

1. B.N. Jena, IPS(OR:78)
2. E. Hariharne, IPS(TN:63)
3. G. Veeraraghvan, IPS(TN:68)
4. Shri M.W. Chitale
5. Shri Gurdial Singh, IPS(GJ:69)
6. Shri S.P. Pandey

Enquiry against following officers is pending with CBI:

Sl.No. Name of the Officer

1. Shri Brijender Rai, IPS(HY:74)
2. Shri R.K. Sharma, IPS(PB:62)